


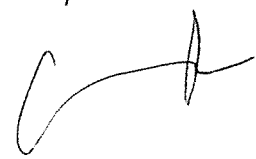
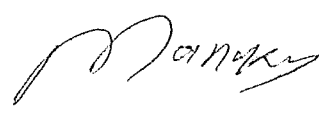
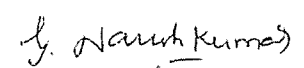
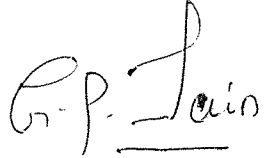
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.11.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Abhinav Jaiswal	Counsel for Petitioner	
	G. SHREEPAL	Respondent	
	M. ANAK CHAI	PETITIONER	
	G. NARRESH KUMAR	"	
	G.P. Jain	Petitioner	

ORDER

Petitioners along with Counsel are present. R2 is present. The Deed of Settlement has been filed which is signed by both the parties and their witnesses; the same is taken on record. It has been submitted during the course of hearing that time be granted in order to take necessary steps for implementation of the terms and conditions of the settlement arrived at between the parties. At request, time is enlarged. Put up on 08.02.2019 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)